

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 295/2003 in
DA 808/2002

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New Delhi this the 13th day of October, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri V.K.Majotra, Member(A)

Smt. Bhagwani
wd/O Late Shri Kanhiya Lal,
R/O Vill. & PO Samaspur Khalasa,
New Delhi-110073

.. Petitioner

(By Advocate Shri Yogesh Sharma)

VERSUS

1. Ms.Sailja Chandra,
Chief Secretary,
Govt.of NCT of Delhi

2. The Anil Gupta,
Chief Engineer,
Dept. of I &F, NCT of Delhi

.. Respondents

(By Advocate Shri George Parackin)

ORDER (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Learned counsel for the petitioner fairly submits that respondents have since implemented the Tribunal's order in DA-808/2002.

2. In the above circumstances, CP-295/2003 is dismissed. Notices to the alleged contemners are discharged. File to be consigned to the record room.

V.K.Majotra

(V. K. Majotra)
Member (A)

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

cc.